

Central Administrative Tribunal
Principal Bench, New Delhi

OA No. 2144/2016

New Delhi this the 20th day of December, 2017

Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)

Suman Lata Dahiya, age about 32 years,
D/o Sh. Dharam Pal Dahiya,
R/o A-2251, First Floor, Back Portion,
Green Field Colony, Faridabad,
Haryana, Pin Code-121010 - Applicant

(By Advocate: Mr. Amar Kumar for Mr. Amit Kumar)

Versus

GNCTD & Others, Through:

1. The Chief Secretary,
Govt. of NCT, Delhi,
Players Building, IP Estate,
New Delhi
2. The Chairman,
Delhi Subordinate Services Selection Board,
FC-18, Institutional Area,
Kadkadduma, Delhi-110 302
3. The Director,
Directorate of Education,
Govt. of NCT, Delhi
Players Building,
IP Estate, New Delhi
4. The Commissioner, MCD,
Civic Centre, New Delhi-110001 - Respondents

(By Advocate: Mr. K.M. Singh)

O R D E R (Oral)

Justice Permod Kohli:

The applicant applied for the post of Assistant Teacher (Nursery) under Post Codes 68/10 and 03/13 in response to the advertisement nos. 02/2010 and 01/2013 respectively. The applicant

belongs to the OBC category. The applicant participated in the examination and secured 106.25 marks against cut off marks of 99.75 in the OBC category. The candidature of the applicant was, however, rejected vide Rejection Notice No. 452 dated 01.04.2016. It is under these circumstances that the applicant has filed this OA seeking a direction for reconsideration of her candidature for appointment to the post of Assistant Teacher (Nursery).

2. Today, Mr. K.M. Singh, learned counsel appearing for the respondents, has produced a copy of the status report dated 01.05.2017 stating therein that the applicant has been provisionally shortlisted in revised result no. 535 dated 07.03.2017 for the post of Assistant Teacher (N), Post Code 03/13 in OBC category. In this view of the matter, this Original Application is rendered infructuous.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

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